

JOTI JOURNAL, M.P. HIGH COURT, JAALPUR

INDEX FOR THE YEAR 1997

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)
ANALEETS				
1.	Analeets	III	I	11,27,28
2.	Analeets	III	II	4
3.	Analeets	III	III	3,10,26
4.	Analeets	III	IV	28,34,55
5.	Analeets	III	V	4,12,27
6.	Analeets	III	VI	3,28
APPOINTMENTS, SUSPENSION, REVERSION AND COMPULSORY RETIREMENTS				
1.	Appointment of Hon'ble Shri Justice S.P. Khare	III	II	26
2.	Suspension, Reversion and Compulsory retirements	III	II	35
AMMENDMENTS				
1.	Section 357 M.P. Amendment of Cr. P.C. 1973	III	I	16
1.A	Amendment of Rules CPC by M.P. High Court	III	III	27
2.	CPC Amendment Act, 1984	III	III	41
3.	Amendment of S. 19B-19C CPC	III	III	44
4.	Amendment of Contract Act Section 28	III	III	46
5.	Court Fees Amendment	III	IV	56
6.	Stamp Act Amendments	III	IV	61-62
ARTICLES				
1.	Cancellation of Bail; who can by P.V. Namjoshi	III	IV	29
1.A	Combined effect of SS. 6,7& 8 of Limitation Act By P.V. Namjoshi	III	V	39
2.	Discharge of Contract By P.V. Namjoshi	III	I	12
3.	Early Disposal of cases in Magistrates Courts By Shri V. K. Agrawal C.J.I.	III	VI	29

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)
4.	Gender Issue, Criminal Justice and women By S.K. Dubey	III	II	7
5.	Hindu Marriage and age By V.K. Shrivastava	III	III	16
6.	Injunction granting or refusing By Justice D. M. Dharmadhikari	III	I	4
7.	Judges and Social Justice By Arvind Kumar Awasthy	III	I	15
8.	Law of Injunction By Justice R. C. Lahoti	III	IV	9
9.	Law and Fact By P. V. Namjoshi	III	III	6
10.	Limitation Act 1963 By P. V. Namjoshi	III	VI	6
11.	Lok Nyayalayon ka Sanchalan By P. V. Namjoshi	III	III	4
12.	Maintenance of Malkhana, Nazarat and Embezzlement of properties By R.B. Dixit	III	I	7
13.	Nirnay Likhan, Aaropo Ka Sugam Vivaran By P. V. Namjoshi	III	V	13
14.	Penalties in case of dishonour of a cheque By P. V. Namjoshi	III	V	7
15.	Permanent disability how to assess By Dr. Jitendra Jamdar	III	V	19
16.	Pilot Project a Review By K. P. Tiwari	III	V	47
17.	Pratistapit Nirvahan By P. V. Namjoshi	III	II	47
19.	Rape; Marital Exemption By V.K. Shrivastava	III	II	19
20.	Reflections; man and management in leadership By V. K. Bhalla	III	II	23
21.	Rajya Forensic Science Prayogsala, Sagar	III	V	25
22.	Right to Bail as a Constitutional Right By Gwendolina Alphonse	III	VI	14
23.	Samans Prakriya Ki Vyavaharik Awashyakata By Khelan Das	III	VI	19

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)

24.	Stamp Act, Principles relating to By P.V. Namjoshi	III	II	27
25.	Training Programme : Need By Justice R. C. Lahoti	III	V	5
26.	Vinirdista Sahayata Adhiniyam 1963, Sections 4,5 & 6 By P.V. Namjoshi	III	III	11

CIRCULARS, NOTIFICATIONS AND RULES

1.	Procedre regarding service of warrants summons and other legal processes on members of Parliament	III	I	29
2.	Scheme of appointment of Arbitrators by the Chief Justice	III	I	30
3.	Appointment of Special Judges for Trials in S.C. & S.T. (P.A.) Act	III	II	46
4.	N.D.P.S. Section 27	III	III	47
5.	Notification in 9, 10 and 11 of the Court Fees Act 1958	III	IV	35
6.	P.F.A. Act; Standard for various food items	III	V	29
7.	Section 37 Explosive Substances Act	III	V	36
8.	Commission for Local Investigation Rules	III	V	40
9.	Rules under section 14 & 21 H.M. Act	III	III	17
10.	Rules under Indian Divorce Act	III	III	19
11.	Rules under Section 41 Special Marriage Act	III	III	24
12.	M.P. Rules under Section 27(C) Court Fees Act & Stamp Act	III	VI	44
13.	Directions under Section 26 Court Fees Act	III	VI	44
14.	Instructions under Court Fees Act & Stamp Act	III	VI	45
15.	Extract from Instructions in Court Fees and the Stamp Act	III	II	33

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)

EDITORIALS

1.	Sadhana Se Siddhi	III	I	2
2.	Satya Dharm	III	II	2
3.	Hamara Lakshya	III	III	2
4.	Nyayik Paripakyata	III	IV	5
5.	Vidhyamrut	III	V	2
6.	Atmavlokan	III	VI	2

INSTITUTIONAL REPORTS

1.	Nistha ke Path par Agrasar Ho	III	II	5
2.	Lok Nyayalayo Ka Sanchalan	III	III	4
3.	Nyay Prabhandhan	III	IV	7
4.	Nyayik Aacharan	III	V	3
5.	Garimamayee Bano	III	VI	4

LEGAL TERMS, MAXIMS AND PHRASES

1.	Important Legal Terms : Evidence	III	V	21
----	----------------------------------	-----	---	----

MESSAGES

1.	Hon'ble Chief Justice of M. P., Shri A. K. Mathur	III	IV	2
2.	Hon'ble Shri Justice S. K. Dubey	III	IV	3
3.	Shri P. V. Namjoshi, Director, J.O.T.I. Vande Matram	III	IV	4

PHOTOS

1.	Hon'ble Chief Justice of M.P.	III	IV	2
2.	Hon'ble Shri Justice S. K. Dubey	III	IV	3

POINTS TO NOTE

1.	M.P. Civil Court Act (19th of 1958)	III	V	37
2.	Limitation Act (1963)	III	VI	6

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)

STAR FIRMAMENTS

1.	Section 173 M.V. Act 1988	III	IV	37
2.	Sec. 302, Sec. 304 R/W Exception 1 of 300 IPC	III	IV	39
3.	N.D.P.S. Cases; Right to withdraw and transfer cases	III	IV	39
4.	Sec. 110 AA Old and 167 (New) M.V. Act	III	IV	40
5.	Mistake of the Counsel : To What extent sufficient ground	III	V	28
6.	Cancellation of Bail Who can	III	VI	41
7.	Stay of Suit : Section 10 and 151 C.P.C.	III	VI	42
8.	Section 3 of the R. P. (U.P.) Act	III	VI	43

TIT - BITS

ARBITRATION ACT

1.	Interest	III	III	50
----	----------	-----	-----	----

ARMS ACT

1.	Section 25	III	VI	34
2.	Section 25 (1) (b)	III	III	56
3.	Section 15 (1-B) (a) Non Sealing of revolver effect	III	VI	37

CARRIERS ACT

1.	Section 8	III	VI	60
----	-----------	-----	----	----

GENERAL CLAUSES ACT 1897

1.	Section 27	III	III	51
----	------------	-----	-----	----

CIVIL PRACTICE

1.	Appreciation of evidence	III	II	46
2.	Right to adduce evidence	III	III	46

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)
C.P.C.				
1.	Section 9 Jurisdiction of a Court	III	III	51
1. A.	Section 9 Jurisdiction of Civil Court	III	IV	52
2.	Section 9	III	VI	33
3.	Section 10 Stay of Suit (Pending Criminal Case)	III	V	44
4.	Section 11, Res Judicata	III	III	53
4.A.	Section 99	III	II	45
5.	O 3 Cross examination by expert	III	I	25
6.	O 3 Advocate pleading no instruction	III	III	54
7.	O 3 R 4 (2) Right to recover	III	III	54
8.	O 6 R 17 Amendment : time barred debt	III	III	50
9.	O 7 R 11 Suit against dead person	III	II	45
10.	O 18 R 15	III	II	45
11.	O 18 LIS Pendent; Right to adduce evidence	III	V	46
12.	O 21 R 97 Objection by third person	III	III	53
13.	O 22 R 4	III	II	45
14.	O 26 Issue of Commission	III	V	42
15.	O 33 R 1 Pauper who is realisable assets	III	I	26
16.	O 33 R 1	III	III	56

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)
17.	O 39 R 1 & 2 Injunction	III	I	19
18.	O 39 Rule 1 & 2	III	I	25
19.	O 39 R 1	III	III	54
20.	O 39 Rule 1 & 2 Bank Guarantee	III	VI	32
21.	O 41 R 17 Dismissal of appeal in case of absence of one of the appellants	III	I	24
22.	O 41 Additional Valuation	III	I	24
23.	O 41 R 27 Non- disposal of application does not vitiate decision	III	II	46
COURT FEES ACT				
1.	Section 19 Exemption on bail bonds	III	I	19
CONTRACT ACT				
1.	Section 126 Bank Guarantee	III	VI	32
CR. P.C.				
1.	Section 125 Rights of a Muslim Woman	III	VI	35
2.	Section 145 Possession	III	V	43
3.	Section 154	III	III	55
4.	Section 154 Use of F.I.R.	III	VI	35
5.	Section 157 Delay in sending report	III	II	43
6.	Section 173, 207, 208			

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)
	Supply of copies	III	VI	35
7.	Section 178 Jurisdiction	III	IV	53
8.	Section 197 Sanction for prosecution	III	V	42
9.	Section 227 Framing of charge; consideration for	III	VI	39
10.	Section 319 Scope regarding discharged accused	III	II	36
11.	Sections 436 & 437 Personal bond	III	I	17
12.	Section 437 Bail	III	II	44
13.	Section 440 & 441	III	I	18
14.	Section 446 Forfeiture of bond procedure	III	II	37
15.	Section 472 Cr. P.C. read with Sec. 5 Limitation Act	III	V	44
16.	Section 473 Cr. P.C. read with Sec. 5 Limitation Act	III	V	44

CRIMINAL TRIAL

1.	Appreciation of evidence	III	II	43
2.	Appreciation of evidence	III	II	46
3.	Appreciation of evidence Rape Case	III	III	52
4.	Appreciation of evidence Injured Eye witness	III	VI	37
5.	Appreciation of evidence Child witness	III	VI	38
6.	Appreciation of evidence Injured witness	III	VI	39

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)
7.	Appreciation of evidence Right of prosecution to not produce prosecution witness	III	VI	39
8.	Appreciation of evidence Pleaded of guilty through Advocate	III	VI	40
9.	Appreciation of evidence Hostile Witnesses	III	VI	34
10.	Appreciation of evidence Police witnesses motive	III	VI	35
11.	Common Cause Case	III	I	23
12.	Charge of murder with abatement to commit suicide	III	V	42
13.	Injuries on person Details not expected from each witness	III	I	19
14.	Partial rejection of evidence, appreciation	III	I	21
15.	Refunding of fine	III	V	45
16.	Refusal of permission by husband	III	VI	37

EVICION OF UNAUTHORISED OCCUPANTS ACT

1.	Public Premises	III	I	25
----	-----------------	-----	---	----

EVIDENCE ACT

1.	Section 3 Appreciation of Evidence	III	II	43
2.	Section 32 Dying Declaration	III	I	21
3.	Section 32 Dying Declaration	III	I	40
4.	Section 45 Experts Evidence	III	I	23
5.	Section 45 & 47 Cross-examination by expert	III	I	25

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)
6.	Section 70 Manner of True Copy	III	I	25
7.	Section 114 Notice by post; presumption	III	III	51
8.	Section 118	III	II	42
9.	Section 118, Child witness	III	VI	38
10.	Section 135 Exclusion of witness from the court room	III	II	40
11.	Section 166 Power of the judge to put questions	III	VI	37
12.	Section 145 & 157	III	III	55
FATAL ACCIDENT ACT				
1.	Section 1 (a)	III	V	43
HINDU MARRIAGE ACT				
1.	Section 13 B (2)	III	II	44
INDIAN EASEMENT ACT				
1.	Easementary right to discharge water	III	IV	53
INDIAN ELECTRICITY ACT				
1.	Jurisdiction of Civil Court	III	IV	52
2.	Sections 22 & 24 Previous arrears	III	I	19
I.P.C.				
1.	General exceptions; Right of private defence	III	IV	54
2.	Section 306 Refusal of permission by husband	III	VI	37

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)
INSURANCE ACT				
1.	Section 64 BB read with section 146 & 147 M.V. Act	III	I	28
LAND ACQUISITION ACT				
1.	Section 54	III	I	24
LIMITATION ACT				
1.	Section 5 read with Section 473	III	V	44
2.	Art. 54	III	III	50
M.P. ACCOMMODATION CONTROL ACT				
1.	Section 2 (c) Whether foster son is member of family	III	III	52
2.	Section 12 (1) E & F Co-owner's right to sue	III	I	20
3.	Section 12 (1) (E & F) read with Section 2 (a) Vacant Accommodation Nature of	III	VI	36
4.	Issue of Commission	III	V	42
M.A.C.T. ACT				
1.	Granting of Negligence	III	III	56
M. P. MUNICIPAL CORPORATIONS ACT				
1.	Section 73 & 74	III	III	54
M.P. CO-OPERATIVE SOCIETIES ACT				
1.	Section 64 Jurisdiction of Civil Court	III	IV	53
M.P. LAND REVENUE CODE				
1.	Section 117 Effect on title	III	I	24

S.No.	Particulars	Vol. No.	Part No.	Page No.
(1)	(2)	(3)	(4)	(5)

MOTOR VEHICLES ACT

1.	Section 146 & 147 read with Section 64 BB of Insurance Act Time of Insurance	III	I	28
2.	Sections 146 & 147	III	III	51
3.	Section 166	III	IV	43

N.D.P.S. ACT

1.	Section 37 Bail	III	II	44
----	--------------------	-----	----	----

MUSLIM WOMEN (PROTECTION OF RIGHTS ON DIVORCE) ACT 1986

1.	Section 3 (1) (b)	III	VI	35
----	-------------------	-----	----	----

SERVICE LAWS

1.	Departmental enquiry points to prove	III	IV	52
2.	Date of Birth	III	IV	53
3.	Quashing adverse remarks	III	III	53

SPECIFIC RELIEF ACT

1.	Section 6 (2)	III	III	50
2.	Sections 10 & 20	III	IV	54

T. P. ACT

1.	Section 20 Transaction with minor	III	IV	54
----	--------------------------------------	-----	----	----

Note : "Plead to guilty subsequent to plead not guilty"

(Please go through Sohani's 'The code of Criminal Procedure' 18th Edition (1985) Vol. 3 page 2647 and 2803)

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